

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.3673**  
TO BE ANSWERED ON 27.03.2018

**FUNDS TO STATES FOR STRENGTHENING POWER INFRASTRUCTURE**

3673. SHRIMATI VIJILA SATHYANANTH:

Will the Minister of **POWER**  
be pleased to state:

- (a) whether it is a fact that the States are receiving funds of over ` 85,000 crore under ongoing Central Government schemes for strengthening their power infrastructure;
- (b) if so, the details thereof;
- (c) whether it is also a fact that losses due to pilferage/theft exceeding 15 per cent cannot be considered for tariff determination; and
- (d) if so, the details thereof?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY

( SHRI R.K. SINGH )

**(a) & (b) :** The Government of India has launched Integrated Power Development Scheme (IPDS), with an outlay of Rs. 76,623 Crore for Distribution Projects in Urban areas. For Rural distribution sector, the Government of India has launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya), with an overall outlay of Rs. 75,893 crore & Rs.16,320 crore respectively.

**(c) & (d) :** The respective State Electricity Regulators determine the trajectory of Aggregate Technical and Commercial (AT&C) losses beyond which they cannot be considered for tariff determination. Ujwal Discom Assurance Yojana (UDAY) aims to reduce AT&C losses to 15%.

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